## Annexure-1

## Name of the corporate debtor: M/s KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED

Date of commencement of CIRP: 30/05/2024; List of creditors as on: 20/06/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount	Amount	Amount of	Amount of	Remark
No.	creditor	Date of	Amount	Amount	Nature	Amount covered by	Amount	Whethe	% of	of	of any	claim not	claim	s, if any
		receipt	claimed	of claim	of claim	security	covered	r	voting	continge	mutual	admitted	under	
				admitted		interest	by	related	share in	nt claim	dues, that		verificati	
							guarantee	party?	CoC		may be		on	